

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**



**PETITION NUMBER : TCP/14/2016**

**NAME OF THE PETITIONER(S) : S.Ganesh and Another**

**NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others**


**UNDER SECTION : 397/398**


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	C. PRASANNA VENKATESH	Counsel for Petitioner	
2.	S. Santhosh	Respondent	
	Counsel representing C.P. Muthukar		

**ORDER**

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri S Santhosh, proxy representing counsel for respondents present and stated that his senior counsel on record could not attend the Tribunal today. This matter is posted alongwith TCP/4/2016. Put up on 07.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)